

Agricultural Debt Waiver and Debt Relief Scheme, 2008: Certificate of Waiver for 'Small / Marginal Farmer'

Name of the Bank :
Branch :

State :
District :

1. Farmers' details :			
a) Name/Names (S/o,D/o,W/o)			
b) Address			
c) Activity	Agriculture/Allied Activity		
d) Loan Account No.			
e) Land Holding/Joint land holding			
f) Principal amount			
2. Details in respect of overdue loans: (in Rs.)			
a) Amount of Loan disbursed between 31.03.1997 and 31.03.2007			
b) Purpose			
c) Overdue (pertaining to the above loan) as on December 31, 2007 which remained unpaid as on February 29, 2008			
d) Amount waived (in case of farmers eligible for waiver) and date of waiver	Date :		
3. Details of restructured accounts: (in Rs.)	2004 Package	2006 Package	RBI Guidelines
a) Crop loans and overdue installments of investment credit that were restructured earlier and were outstanding as on December 31, 2007 and remained unpaid until February 29, 2008.			
b) Installments of investment credit which were not restructured but have subsequently fallen overdue as on 31.12.07 and remained unpaid until 29.02.2008			
c) Total amount eligible for Waiver			
d) Amount waived (in case of farmers eligible for waiver) and date of waiver.			

It is certified that the benefits of waiver as above have been extended to you under the captioned scheme as per eligibility. It is further certified that the above overdue in the loan account has been settled to our full satisfaction.

Signature

Branch Manager

Received the above certificate

Date:

Farmer's Signature / L.T.I.